

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

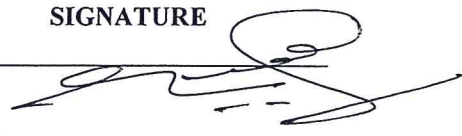
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**


C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA209/ 15	160/16	Clarification	621A	Omega Hospitals Pvt.Ltd


SL.NO. NAME (IN CAPITAL) DESIGNATION

&

PHONE NUMBER	REPRESENTATION BY WHOM	SIGNATURE
ULCAS LUMAL	(Petitioner / Respondent)	
09449811210	PCS Bangalore	

Representative of Petitioners is present. He requested time saying that his counsel is not able to attend today. Hence, adjourned to 29.03.2017.


MEMBER (J)


MEMBER (T)